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C.A.No. 4794 OF 1998  
ITEM No.1

Court No. 9

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. Nos.8 & 9 in Civil Appeal No.4794/1998

ANURAG PATEL

Appellant (s)

VERSUS

U.P.PUBLIC SERVICE COMMN.&ORS

Respondent (s)

(For directions)

Date : 13/09/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI  
HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant (s)Mr. T.N. Singh,Adv.  
Mr. V.K. Singh,Adv.

For Respondent (s)Mr. P.N. Misra, Sr.Adv.  
Mr. Vibhakar Mishra,Adv.  
Mr. Pankaj Kumar,Adv.  
Mr. K.L. Janjani,Adv.

Mr. Dhruv Mehta,Adv.  
forM/s K.L. Mehta & Co.,Advs.

Mr. Himanshu Munshi,Adv.  
Mr. Rajesh Kumar Chaurasiya,Adv.

Mr. Shail Kumar Dwivedi,Adv.  
Mr. G.V. Rao,Adv.

Mr. P.B. Suresh,Adv.  
Mr. Vipin Nair,Adv.  
for Temple Law Firm,Advs.

Mr. Pradeep Misra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

As it is an appeal of the year 1998, it may be posted for hearing at the earliest.

(A.S. BISHT) (VIJAY DHAWAN)  
COURT MASTER

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